## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO.3046 ANSWERED ON 16<sup>TH</sup> DECEMBER, 2021

#### **ROAD ACCIDENTS**

#### **3046. SHRI JAYADEV GALLA:**

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

#### be pleased to state:

- (a) the number of road accidents which took place during the last two years due to poor maintenance of National Highways (NHs);
- (b) whether the Government is planning to introduce a Road Safety Information Database or National Road Safety Board for enforcing the road safety rules and for increasing the quality of data collection, transmission, analysis and crash investigation by extending help to Union Territories, States and local bodies;
- (c) if so, the details thereof;
- (d) whether the road safety infrastructure is in line with international standards and if not, the steps taken by the Government to make it possible;
- (e) the details of refresher training conducted for drivers of heavy vehicles during the last three years, especially in Andhra Pradesh and Telangana; and
- (f) the number of advanced life support ambulances procured for the State of Andhra Pradesh under the National Highway Accident Relief Service Scheme (NHARSS) during the said period?

#### ANSWER

### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

#### (SHRI NITIN JAIRAM GADKARI)

(a) Road accidents occur due to multiple causes such as over speeding, use of Mobile phone, drunken driving/consumption of alcohol / drug, overloaded Vehicle, vehicular condition, poor light condition, jumping red light, overtaking, neglect of civic bodies, weather condition, fault of driver, driving on wrong side, defect in road condition, defect in condition of motor vehicle, fault of cyclist, fault of pedestrian etc. However, no separate data/record is maintained for accident occurring due to road engineering. Further, as per data available, the total number

of road accidents possible due to potholes during the period from 2019 to 2020 is as under:

Number of Accidents due to potholes		
2019	2020	
4775	3564	

- (b) & (c) Ministry is implementing Integrated Road Accident Database (IRAD) which has already been rolled out for live data entry in fourteen States i.e. Rajasthan, Uttar Pradesh, Madhya Pradesh, Maharashtra, Karnataka, Tamil Nadu, Chhattisgarh, Telangana, Odisha, Mizoram, Puducherry, Meghalaya, Goa & Kerala and shall be extended to all states. Ministry of Road Transport and Highways is under the process of Establishment of National Road Safety Board. The board shall be responsible for advising Centre and States on promoting road safety, innovation and adoption of new technology and for regulating traffic and motor vehicles.
- (d) The executing agencies for the construction of roads mainly follow Indian Road Congress (IRC) standards/codes including Ministry of Road Transport and Highways Specifications/guidelines, which are periodically revised to keep them updated in-line with international standards.
- (e) As per information available with the Ministry, the institute of driving training institute in Telangana has been recently inaugurated in July, 2021. The details of refresher training conducted in Andhra Pradesh for drivers of heavy vehicles during the last three years is as under:

State	2017-18	2018-19	2019-20
ANDHRA PRADESH Driving Training Institute - Vijaywada	701	549	705

(f) The scheme of National Highway Accident Relief Service Scheme (NHARSS) was to provide the Cashless Insurance and support for ambulances and cranes. After the passage of Motor Vehicles (Amendment) Act, 2019, the Cashless Insurance has become a mandatory provision under the law. The scheme related to National Highway Accident Relief Service Scheme (NHARSS) has been discontinued beyond 31st March, 2017.

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